

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. MARYN INDUSTRIES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	MARYN INDUSTRIES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	06/03/1997
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Kolkata
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U24298WB1997PTC083224
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	78/A, SATYEN ROY ROAD, 1ST FLOOR, BEHALA, KOLKATA, PARGANAS South WB 700034
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	04.11.2019
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CA. ANIL KUMAR SARAF M/s Saraf & Associates Saha Court, 8 Ganesh Chandra Avenue 3rd Floor, Room No.12 Kolkata – 700013 anilsaraf.ip@gmail.com IBBI/IPA-001/IP-P00340/2017-18/10611
8	LAST DATE FOR SUBMISSION OF CLAIMS	04.12.2019

Notice is hereby given that the **M/S. MARYN INDUSTRIES PRIVATE LIMITED** has commenced voluntary liquidation on 04.11.2019.

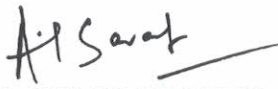
The stakeholders of **M/S. MARYN INDUSTRIES PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 4th December 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 05/11/2019
Place: Kolkata




(CA. ANIL KUMAR SARAF)
Liquidator